

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 264 of 2011 (RP) in DFR No. 1440 of 2011 in Appeal No.  
199 of 2010**

**Dated: 18<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Maharashtra State Power  
Generation Company Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**.... Respondent (s)**

**Counsel for the Appellant (s) : Ms. Surbhi Sharma**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
for State Commission**

**ORDER**

Issue notice to the respondents except respondent no.1/State Commission on whose behalf Mr. Buddy A. Ranganadhan, Advocate accepts notice. Dasti service is permitted.

Post the matter on **15<sup>th</sup> December, 2011.**

**(P.S.Datta)  
Judicial Member  
rkt/ks**

**(Rakesh Nath)  
Technical Member**